



(Applicant's Copy) STATE BANK OF INDIA

Challan for remittance of application fee For High Court of Judicature at Allahabad Limited Competitive Examination to U.P.H.J.S.-2018 (Part-III)

'Power Jyothi' Account No.32250288277 At SBI, High Court, Allahabad (Code 03879) To be filled by the applicant:		
Applicant's Name		
Mr./MsFather's/Husband's Name		
To be filled by Branch: Branch Name Branch Code		
Receipt/Journal No		

Signature of the Applicant Signature of the

authorized official With Branch Seal

- 2. For detailed information see official website www.allahabadhighcourt.in
- 3. No extra amount be charged by the Branch.





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Applicant's Name
Mr./Ms
Father's/Husband's Name

Branch Name Branch Code Receipt/Journal No.

Date of Deposit

Examination Fee Rs.600/- (Including all charges)

Signature of the Applicant

Signature of the authorized official With Branch Seal





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- **Note:** 1. Examination fee shall not be refunded in any circumstances.

 - 4. High Court's copy and Applicant's copy of challan duly signed by competent authority of Bank be handed over to the Applicant.
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